

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) Yes, Sir.

(b) Molasses is a bye-product of the sugar industry. The current sugar season has been abnormally bad on account of drought conditions, notable in the States of U.P. and Bihar. Besides, reduction in the area under cane cultivation and manufacture of Gur and Khandsari, have also contributed to the shortage. To improve the situation, exports of alcohol have been banned and exports of molasses restricted to the level of irrevocable commitments already made with overseas suppliers. Imports of alcohol have also been authorized mainly to keep the alcohol-based industries going. Efforts are being made to locate surplus molasses for supply to deficit regions. Steps to increase the output of sugar and consequently of molasses during the next sugar season, are also being taken.

तेल तथा प्राकृतिक गैस आयोग के कर्मचारियों द्वारा हड़ताल

*529. श्री सह्यायनव जी :
श्री हुकम चन्द कछवाय :

क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि खम्भात तथा नवागांव स्थित परियोजना में काम करने वाले तेल तथा प्राकृतिक गैस आयोग के कर्मचारियों ने अनिश्चित काल के लिये हड़ताल कर दी है ;

(ख) यदि हां, तो हड़ताल क्यों की गई है तथा इसके परिणामस्वरूप कितनी हानि होगी ; और

(ग) सरकार ने इस बारे में क्या कार्यवाही की है ?

योजना, पेट्रोलियम तथा रसायन और समाज कल्याण मंत्री (श्री धनंजय मेहता) :

(क) और (ख). 23-3-1967 को

तेल और प्राकृतिक गैस आयोग की मजदूर सभा की नवागांव ब्रांच के प्रधान से खम्भात-नवागांव परियोजना के मैनेजर को एक हड़ताल-नोटिस प्राप्त हुआ; जिसमें लिखा था कि खम्भात-नवागांव परियोजना के नवागांव स्कंध के कर्मचारी-गठ अपनी निम्नलिखित मांगों का स्वीकार करवाने के लिए 24 मई, 1967 से हड़ताल करेंगे —

(1) नवागांव परियोजना में काम कर रहे सारे कर्मचारियों को उनके वेतन के 15 प्रतिशत को दर से मकान-किराया भत्ता का अदायगी ।

(2) श्रेणी III तथा संवर्ग IV के नियमित पदों पर काम रहे आफ्फिक् स्टॉफ को नियमित करना ।

(3) व्यय-म्यून, कार्यालय और बर्कशाप में बर्क की व्यवस्था ।

(4) नवागांव परियोजना में काम कर रहे कर्मचारियों को "कुजलताम् (bad climate)" भत्ते की अदायगी ।

उपर्युक्त नोटिस के अनुसार अपस-बेला (oo hours) पर कर्मचारियों ने 24-5-67 का हड़ताल कर दी किन्तु 25-5-67 को 6 बजे पूर्वदिन हड़ताल बिना शर्त बन्द कर दी गई ।

(ग) तेल और प्राकृतिक गैस आयोग उनकी मांगों की जांच कर रहा है ।

Unutilized Foreign aid

*530. Shri Shri Chand Goyal:
Shri A. B. Vajpayee:
Shri Bal Raj Madhek:
Shri S. S. Kothari:

Shri Yajna Datt Sharma:
Shri Jagannath Rao Joshi:
Shri Hardayal Devgun:

Will the Minister of Finance be pleased to state:

(a) whether project loans of more than Rs. 244 crores advanced by foreign countries remained unutilised during the Third Plan period;

(b) whether these loans have since expired; and

(c) the reasons for non-utilisation of the loans and the steps taken by Government against such lapses in future?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) The value of project loans relating to continuing projects, remaining undrawn at the end of the Third Plan period was Rs. 444.31 crores.

(b) and (c): No, Sir. Amounts can be drawn from the loans only as and when imports are made and paid for. Imports of equipment, plant and machinery for projects will be made at various times, during the construction of the project according to the schedule of installation and construction. Thus the drawal of a project loan normally takes the same time as the construction period of the project. The terminal dates for drawal of the loans also take into account this period and, therefore, there is no question of the loans lapsing earlier.

Import of Oil

*531. **Shri Inder J. Malhotra:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that about Rs. 1,500 crores have been spent on import of oil since 1947 and that an equal amount is likely to be spent during the next 6-7 years; and

(b) the steps being taken to reduce the drain on foreign exchange and to cut down avoidable imports by adhering to policy of import substitution?

764(a) LSD—3.

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) An amount of about Rs. 1,555 crores has been spent on import of Petroleum products and crude oil during 1948-49 to 1966, but the import bill for these items during the next 6-7 years is expected to be substantially lower.

(b) Indigenous crude oil production is being stepped up and additional refining capacity is being set up in the country.

Land Reforms Implementation Committee

*532. **Shri K. Haldar:** Will the Minister of Planning be pleased to state:

(a) what steps Government propose to take implement the recommendation of the Land Reforms Implementation Committee of the National Development Council speedily; and

(b) whether Government propose to fix any time limit in this matter?

The Minister of Planning, Petroleum and Chemical and Social Welfare (Shri Asoka Mehta): (a) A review on implementation of land reforms by the Committee was presented to the National Development Council at its meeting held on August 21, 1966. The recommendations of the Committee have generally been incorporated in the Draft Outline of the Fourth Five Year Plan and have been brought to the notice of the State Governments with the expectation that they will take suitable action.

(b) As conditions vary, no time limit for the completion of the process for all the States would be feasible.

Malnutrition Among Pre-School Children

*533. **Shri P. C. Adichan:**
Shri Meghachandra:
Shri Dhireswar Kalita:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether Government have made any survey to find out the extent of